

Catering Colleges

2201. { Shri Ram Krishan Gupta:
Shri Chuni Lal:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 4334 on the 3rd May, 1961 and state:

(a) whether scheme for setting up catering colleges with special reference to their location, training programme and number of persons to be trained has been finalised; and

(b) if so, the details thereof?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The details of the scheme have not yet been finalised.

Sugar Mills in Co-operative Sector in U.P.

2202. { Shri Ram Krishan Gupta:
Shri Chuni Lal:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 4400 on the 3rd May, 1961 and state:

(a) whether Government have considered the remaining proposals for setting up sugar mills in co-operative sector in U.P.; and

(b) if so, the result thereof?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). In view of surplus production of sugar in the country, it has been decided not to license any further capacity in the sugar industry for the present. The remaining proposals will be considered if and when it is decided to resume licensing of additional capacity.

National Institute of Tropical Meteorology

2203. { Shri Ram Krishan Gupta:
Shri Chuni Lal:

Will the Minister of Transport and Communications be pleased to refer

to the reply given to Starred Question No. 1886 on the 3rd May, 1961 and state:

(a) whether Government have considered the proposal to start a National Institute of Tropical Meteorology; and

(b) if so, the result thereof?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) and (b). The proposal is still under examination.

Removal of Fish Plates

2204. { Shri Ram Krishan Gupta:
Shri Chuni Lal:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1727 on the 25th April, 1961 and state:

(a) whether the police have since completed the investigation regarding the removal of fish plates near Dehra Dun Station; and

(b) if so, with what result?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). Yes, Sir.

A few arrests have been made in this case which will shortly be put up in court by the State Police.

Damodar Valley Corporation Act

2205. { Shri Ram Krishan Gupta:
Shri Chuni Lal:
Sardar Iqbal Singh:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 3801 on the 25th April, 1961 and state:

(a) whether Government have since considered the draft amendments to the Damodar Valley Corporation Act; and

(b) if so, the result thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The